(b) Various steps have been taken to reduce pendency of cases in Courts, such as, grouping of matters regarding common question of law and constitution of special benches.

[English]

Distribution of Films to Film Societies

8389. SHRIM. RAMANNA RAI: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) the average number of films given per year by the National Film Archives to film societies for distribution;
- (b) whether film society movement is facing hardships in finding good films for screening;
- (c) if so, whether Government propose to increase the number of filim for distribution to film societies: and
- (d) whether there is any plan to give film to film societies on concessional rate by the National Film Development Corporation (NFDC)?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The average number of films given per year by the National Film Archives of India to film societies for distribution is 117.

- (b) Yes, Sir.
- (c) and (d). Apart from distribution of films to film societies by the National Film Archives of India, National Films Development Corporation, a Public Sector Undertaking in the Ministry of Information and Broadcasting is also helping film societies in the screening of good films at subsidised rates.

Besides, the Corporation has also established National Film Circle in Bombay for screening of good films in collaboration with National Film Archives. Nominal Annual Membership fee of Rs. 100/- to 400/- is charged and so far more than 300 films have been screened under this scheme.

Deposit Insurance and Credit Guarantee Corporation

8390. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

- (a) the objects of the Deposit Insurance and Credit Guarantee Corporation of India;
- (b) the amount of fee collected by the Corporation during the last three years, yearwise and State-wise; and
- (c) the number of claims settled by the Corporation during the above period and the amount involved therein, yearwise and Statewise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) The objectives of Deposit Insurance and Credit Guarantee Corporation (DICGC) are:

- to transact the business of insuring i) deposits with banks, and
- ii) to transact the business of quaranteeing and indemnifying loans and advances granted by banking companies, cooperative banks and other financial institutions. The Credit Guarantee Schemes (CGC) introduced by the Corporation from time to time have their objectives to induce banks and other financial institutions to lend to Small Scale Industries and small borrowers particularly to those belonging to Weaker and hitherto neglected